

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

ORDER

No: 202/275

Dated: 03-8-2024

The Hon'ble Lawyers Chambers Committee vide its meeting dated 21.08.2024 held in the High Court Complex Srinagar, has been pleased to enhance the fee of the Lawyers Chambers in the High Court Lawyers Chambers Building w.e.f July,2024. The break up of the new fee structure is given hereunder:-

1. For designated Lawyers:- Rs.600 (earlier fee Rs.300)
2. For Junior Lawyers:- Rs.400(earlier fee Rs.200)

All the advocate/allottees are hereby directed to pay the monthly charges on account of use of chamber as per the new fee structure as mentioned afore from July,2024 onwards.

Sd/-


Registrar Judicial,
Srinagar.

No: 19092-93

Dated: 03-8-2024

Copy to:-

1. Estates Officer, Srinagar wing of High Court of J&K and Ladakh for information. He is directed to monitor the matter and report periodically to the undersigned.
2. Notice boards for information of all advocate/allottees.


3/9/24
Registrar Judicial,
Srinagar.